

DIVISION BENCH  
COURT - I

**P-110**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/99(KB)2022  
IA(I.B.C)/1414(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>UNITED BREWERIES LIMITED VS CELEBRITY BREWERIES PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearances (via video conferencing/physically)**

For Operational Creditor

Mr. Kenishka Kejriwal, Adv.

Ms. Ashika Daga, Adv.

Mr. Aayush Lakhotia, Adv.

For Corporate Debtor

Mr. Moti Sagar Tiwari, Adv.

Ms. Shweta Poddar, Adv.

**ORDER**

4. Ld. Counsel for the parties present.
5. Ld. Sr. arguing Counsel for Operational Creditor is stated to be busy before Hon'ble High Court. An adjournment is sought on his behalf.
6. Post the matter on **21.05.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**